

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**Appeal No. 431/59/ND/2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
23.04.2018.**

**NAME OF THE COMPANY: M/s. Tara Chopra V/s. Sir Sobhaa Singh Public  
Charitable Trust & Ors.**

**SECTION OF THE COMPANIES ACT: 59**


**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

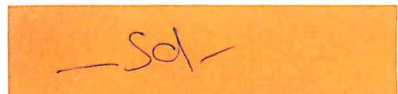
**For the Petitioner:** Mr. Vinay Shukla, Advocate

**For the Respondent:** Mr. S. Santanam Swaminadhan, Ms. Kritika  
Bhardwaj and Mr. Nishtha Khurana, Advocates for  
R-2  
Mr. Arun Kathpalia, Sr. Advocate with Mr. Deepak  
Agarwal, Advocate for R-4

**ORDER**

At the request of petitioner, renotify this case on 22<sup>nd</sup> May, 2018.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**